COMPETITION COMMISSION OF INDIA

Case No. 57 / 2011

INFORMANT : - Shri Anil Kumar Verma
s/o Shri Om Prakash Verma
5/3, llnd Floor
Vijay Nagar Double Storey
Delhi – 110 009

OPPOSITE PARTIES :- The Principal Secretary
Representing the Govt. of A.P.
Home (General-A) Department
A Block, A.P. Secretariat
Hyderabad – 500 022

ORDER UNDER SECTION 26(1) OF THE COMPETITION ACT

Z
Per R. Prasad, Member (dissenting)

The issue involved in this case came up in the case of Debapiyo
Bhattacharya against the Principal Secretary, Home (General-A) Department of
Secretariat, Hyderabad. In this case the Commission closed the matter under the
 provision of Section 26(2) of the Competition Act. I had not agreed with the majority
view and passed a dissenting order in the case of Debapiyo Bhattacharya Vs. The
Principal Secretary , Home (General) Department, Secaretariat, Hyderabad. As the
issue involved is the same, I am passing a dissenting order as in the case no.
54/2011. A copy of my order in that case may be sent to the informant.

2. The Secretary is directed to issue the order to Shri Anil Kumar Verma.

(R. Prasad)
Member, CCI